

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**Date : 1st March, 2017
Time : 10:30 AM**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| FOR DIRECTION | | | |
| 1. | Original Application No. 117/2014 (PH) | Shantanu Sharma Vs Union of India & Ors. | Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibbo Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv. for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv. |
| 2. | Original Application No. 499/2014 | Anupam Raghav & Anr Vs. U.O.I. & Ors. | Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R - 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr. R. Rakesh Sharma, Adv. for TN & TNPCB |
| 3. | Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016) | Sandplast (India) Ltd. & Ors. Vs MoEF & Ors. | Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Neeraj K. Gupta, Adv, for R - 2 & 115 Mr. B.V. Niren, Adv. for R-3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12 & 128 Mr. Bharat Sangal, Adv. for R - 5 Mr. Biraja Mahapatra, Adv. for R-6 & 65 Mr. Ved Prakash Gupta for R - 7 |

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| | | | <p>Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. R.Rakesh Sharma, Adv. for TN&TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R – 129 Mr. Ajit Pudussery, Adv. for R-130 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahni, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Rabin Majumder, Adv. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p> |
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| 4. | MA. No. 195/2017 & MA. No. 196/2017 IN Original Application No. 21/2014 | Vardhaman Kaushik Vs. Union of India & Ors. | Ms. Supriya Juneja, Adv. for Applicant in M.A. No. 195/2017 & 196/2017 |
| FOR ADMISSION | | | |
| 5. | Execution Application No. 07/2017 IN O.A. No. 371/2016 | Oxford Tanners Vs. Uttar Pradesh Pollution Control Board | Mr. S. A. Zaidi, Adv. for Applicant |
| 6. | Original Application No. 128/2017 | Devidas Khatri Vs. State of Rajasthan & Ors. | Mr. Anoop Agarwal, Adv. for Applicant |
| 7. | Original Application No. 130/2017 (M.A. No. 241/2017 & M.A. No. 242/2017) | Shiv Pujan Singh Vs. State of Uttar Pradesh & Ors. | Mr. Anoop Kumar Srivastava, Adv. for Applicant |
| 8. | M.A. No. 159/2017 IN Original Application No. 21/2014 | Vardhaman Kaushik Vs. Union of India & Ors. | Mr. Arjun Syal & Mr. Aubert Sebastian, Adv. for Applicant |
| FOR COMPLETION OF PLEADINGS | | | |
| 9. | Original Application No. 329/2015 (M.A. No. 247/2017 & M.A. No. 248/2017) | Gram Panchayat ARABA Vs. State of Rajasthan & Ors. | Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 |
| 10. | Original Application No. 523/2015 (M.A. No. 1264/2015) | Ram Avtar Singh Vs. State of Rajasthan & Ors. | Mr. Vishal Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB |
| 11. | Original Application No. 658/2016 (M.A. No. 1234/2016) | Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors. | Mr. Kaushal Yadav, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. Mukul Singh, Adv. for MoEF & CC Mr. B. V. Niren, Adv. for MoRT Ms. Bhavana Dahoon, Adv. for NHAI Ms. Niharika, Adv. for R-6 |
| 12. | Original Application No. 665/2016 (M.A. No. 1252/2016) | Rana Randeep Singh Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Baldev Singh, Adv. for HP Mr. Anil Kumar Chandel, Adv. for HPSPCB Mr. S. A. Zaidi, Adv. for R-5 Ms. Divya Prakash Pandey, Adv. for MoEF |
| 13. | Execution Application No. 09/2017 IN O.A. No. 99/2016 | Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr. | Dr. Nirmal Chopra, Adv. for Applicant Mr. Sudhir Kulshrestha, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 |
| 14. | Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017) | Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors. | Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. A. D. N. Rao, Adv. for R-6 |
| 15. | Original Application No. 96/2017 (M.A. No. 138/2017) | SND Public School, Palwal Vs. State of Haryana & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana |

| FOR HEARING | | | |
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| 16. | Original Application No. 05/2016 (M.A. No. 231/2017) | Yogendra Pal Singh Vs. State of Uttar Pradesh & Ors. | Mr. Ashok K. Panigrahi & Ms. Mamota Devi Oinam, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 to 3 & 6 Mr. Ankit Verma, Adv. Mr. Rachit Mittal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-7 |
| 17. | Appeal No. 47/2016 (M.A. No. 833/2016 & M.A. No. 153/2017) | M/s Rama Hotel (Guest House) Vs. Member Secretary & Ors. | Mr. Ajay Kumar Singh, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Prateek Dwivedi, Adv. for R-3 Mr. Shubham Bhalla, Adv. For R-5 Mr. B. V. Niren, Adv. for CGWA Mr. Raman Yadav, Adv. Mr. Sanjeev Sahay & Mr. Aditya Sharma, Advs. |
| 18. | Original Application No. 88/2016 | Nandan Singh Bora Vs. Union of India & Ors. | Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF |
| 19. | Original Application No. 100/2016 (M.A. No. 194/2016 & M.A. No. 546/2016) | Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB |
| 20. | Original Application No. 112/2016 | Ashwini Kumar Vs. Union of India & Ors. | Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. Amit Mahajan, Adv. |
| 21. | Original Application No. 123/2016 | Rajinder Krishan Sharma IFS Retd. Vs. Union of India & Ors. | Mr. Rajinder K. Sharma, Applicant in person Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9 |
| 22. | Original Application No. 270/2016 | Sushil Raaja Vs. Secretary, MORTH & Ors. | Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Dr. Abhishek Attrey, Adv. |
| 23. | Original Application No. 500/2016 (M.A. No. 953/2016) | Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors. | Mr. Sanjeev Gupta & Mr. Reahul Pandey, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 Mr. Dharendra Kumar Yadav, Adv. for R-6 Mr. Alpna Poddar, Adv. for CPCB |
| 24. | Original Application No. 407/2015 | Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors. | Mr. Sudeep Day, Adv. & Mr. Shailesh Singh Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with |

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| | | | <p>Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Advs. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD</p> |
| 25. | <p>Original Application No. 501/2015 (M.A. No. 1212/2015)</p> | <p>Anand Arya Vs. Union of India</p> | <p>Ms. Reena George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. G. Pramod Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Soumyajit Pani, Adv. Ms. Shashi Juneja, Adv. for R-6 Nanavati & Co., Adv. for R-8 Mr. Shuvodeep Roy, Adv. for Assam Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Jogi Scaria, Adv. for State of Kerala Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Advs. for Meghalaya Mr. Suryanarayan Singh, AAG for HP Mr. Shiv Mangal Sharma, AAG Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Debarshi Bhuyan, Adv. for Goa Mr. Abhumanyu Garg, Adv. for Puducherry Mrs. Aruna Mathur, Adv. Mr. Krishnkant Singh, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. K. Entoli Sena, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Deepika Ghatowar Kankana, Adv. Mr. V. K. Shukla, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Sapam Biswajit, Adv. Dr. Abhishek Attrey, Adv. Mr. Devraj Ashok, Adv. Mr. Sarthak Chaturvedi, Adv. for R-31 Mr. Anil Soni, AAG Mrs. Seema Sharma, Adv. for R-10 Mr. P. Venkat Reddy, Adv. Mr. Shubham Bhalla, Adv.</p> |
| 26. | <p>Original Application No. 560/2015</p> | <p>Pushp Jain Vs. Union of India & Ors.</p> | <p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishan Kumar Singh, Adv. Mr. Gopal Singh, Adv. Mr. G. Pramod Kumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Rudreshwar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. Mr. R. Rakesh Sharma, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. Priyanka Sharma, Adv. Mrs. Aruna Mathur, Adv. Mr. V. K. Shukla, Adv. for State of MP Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Sapam Biswajit Meitei, Adv. Mr. Shashi Juneja, Adv. Mr. Soumyajit Pani, Adv. Mr. Jogy Scaria, Adv. Mr. Soumyajit Pani, Adv.</p> |

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| | | | <p>Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Anshuman Shrivastava, Adv. Mr. D. K. Thakur, Adv. Mr. Devraj Ashok, Adv. Mr. P. Venkat Reddy, Adv. Ms. K. Entoli Sema, Adv. Mr. Vikramjit Bahejit, Adv. Mr. Preshit Surshe, Adv. Ms. Deepika Ghatowar Kankana, Adv. Mr. Anil Shrivastava, Adv. Mr. Anil Soni, AAG Mr. Varnika Singh, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv. Mr. Sarthak Chaturvedi, Adv. Mr. Abhishek Atrey, Adv. Nanavati & Co., Adv. for R-8 Ms. Madhumia Bhattacharjee, Adv. for R-33</p> |
| 27. | <p>Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)</p> | <p>Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.</p> | <p>Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Mr. Saurabh Sharma, Adv. Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv.</p> |

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